

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/3545/ND/2022, IA/248/ND/2022 In
IB/397/ND/2021

IN THE MATTER OF:

Hemat Kumar Gupta	...	Applicant
Versus		
M/s Astitva Capital Market Pvt Ltd	...	Respondent

Under Section 7 of IBC,2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **15.05.2024**.

Sd/-
(Court Officer)